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- (a) the name of the companies belonging to the Birla Group against which Govern ment have actually launched or propose to launch^ prosecution during the last 3 years for violating:
 - (i) Industrial Development Regulation Ltd. (ii) Capital Issues Central Act; (iii) Companies Act; and
- (b) whether Government propose to hand over any or all of these cases to the Sarkar Commission for investigation?

THE MINISTER OF INDUSTRIAL EVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) The information is being collected and will be laid on the Table of the House.

SCIENTISTS POOL

642. SHRI M. K. MOHTA:
SHRI SUNDAR MANI PATEL:
SHRI LOKANATH MISRA: SHRI
DAHYABHAI V. PATEL: SHRI
DEBANANDA AMAT: SHRI
K. P. SINGH DEO:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Government's' attention has been drawn to a press report in the Times of India dated th; 6th April, 1973, which contained details of Dr. O. P. Bahl's case for inclusion in the scientists pool of the Government of India, and
- (b) if so, whether Government have studied this report carefully and if so, the reaction of Government thereto?
- THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.
- (b) Dr. O. P. Bahl was considered for selection to the Scientists' Pool in December, 1962 and not in 1964 as reported in the Press. The Special Recruitment Board and the Union Public Service Commission (UPSC) decided that Dr. Bahl might be interviewed before making final selection. He was therefore advised to contact the Council of Scientific and Indistrial Research (CSIR) soon after his return to

India to arrange for his interview. In April, 1963, he desired that his interview might be arranged in U.S.A. This was not possible. Dr. Bahl did not contact the CSIR after April, 1963.

TELE-COMMUNICATION SYSTEM BETWEEN DELHI AND CALCUTTA

- 643. SHRI KALYAN ROY: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government aie aware of the fact that repeated bieakdowns and disruptions of Telex and telephone lines between Calcutta and Delhi are seriously affecting newspapers a nd trade and comma ce of West Bengal;
- (b) if so, whether Government propose to institute a thorough enquiry into causes thereto; and
 - (c) if not, the reasons thereof?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) No, except for a few failures, the performance of the route has been satisfactory.

- (b) Every failure is investigated foi initiating corrective action as necessary.
 - (c) Does not arise.

TEXTILE CORPORATION FOR WEST BENGAL'

- 644. SHRI KALYAN ROY: Will the Minister of INDUSTRIAL DEVELOP MENT AND SCIENCE AND TECH NOLOGY be pleased to state:
- (a) whether it is a fact that West Bengal Government has requested the Central Government for a loan of Rs. 3 crores to form a State Textile Corporation to run all the sick mills of West Bengal; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) and (b) The Government of West Bengal had asked for financial assistance amounting to Rupees one crore during 1971-72 and Rupees two crores during 1972-73, in order to meet their share of 49 per cent of the expenditure for running the taken over textile mills in that State, The late Ministry of Foreign Trade